ITEM NO.802 COURT NO.8 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos...../2017 in Writ Petition(s)(Civil) No.433/2017

IEC COLLEGE OF ENGINEERING AND TECHNOLOGY Petitioner(s)

VERSUS

DR. A.P.J. ABDUL KALAM TECHNICAL
UNIVERSITY (A.K.T.U) & ORS. Respondent(s)

(FOR IMPLEADMENT, DIRECTIONS AND EXEMPTION FROM FILING TRANSLATE COPY)

Date : 09-08-2017 These applications were mentioned today.

CORAM :
HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For applicant(s) Mr. Ritu Raj Wishwas, Adv.
Mr. Chandan Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these interlocutory applications on 10.08.2017, if they are found in order.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
BRANCH OFFICER

Signature Not Verified
Digitally signed by SANJAY KUMAR
Date: 2017.08.09 17:10:26 IST
Reason: